

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

On 21.01.2025

I

The **Hon'ble Shri Justice Nitin W. Sambre** will sit Singly in **Court room no. 26 Annex** and take up matters pertaining to Single Bench as per the board to be notified separately.

On 21.01.2025 and 22.01.2025

I

The **Hon'ble Shri Justice M. S. Karnik** will sit Singly in **Court room no. 10** and take up matters pertaining to Single Bench as per the board to be notified separately.

II

The **Hon'ble Shri Justice Mangesh S. Patil** will sit Singly in **Court room no. 35 Annex** and take up matters pertaining to Single Bench as per the board to be notified separately.

Dated this 19th day of January, 2025.

By order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.